

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ADARSH BUILDESTATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY AT JAIPUR (RAJASTHAN),
JODHPUR (RAJASTHAN), JAMMU & KASHMIR AND OTHER STATES

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS						
1.	Name of the corporate debtor along with PAN&CIN/LLP No.	Adarsh Buildestate Limited (CIN: U45201HR2000PLC045738) PAN - AAJCA1907A				
2.	Address of the registered office	410, 4th Floor, Vatika Atrium, Block-B, Golf Course Road, Sector – 53, Gurugram – 122002				
3.	URL of website	NIL				
4.	Details of place where majority of fixed assets are located	Jaipur (Rajasthan), Jodhpur (Rajasthan), Jammu & Kashmir				
5.	Installed capacity of main products/services	Not available				
6.	Quantity and value of main products/Services sold in last financial year	As per latest available Financial Statement for Financial Year 2017-18: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Quantity</th> <th style="text-align: center;">Value (Rs.) in Cr.</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Not Ascertained</td> <td style="text-align: center;">67.24</td> </tr> </tbody> </table>	Quantity	Value (Rs.) in Cr.	Not Ascertained	67.24
Quantity	Value (Rs.) in Cr.					
Not Ascertained	67.24					
7.	Number of Employees/workmen	NIL				
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: cirp.abl@gmail.com				
9.	Eligibility for resolution applicants under section 25 (2) (h) of the code is available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: cirp.abl@gmail.com				
10.	Last date for receipt for expression of interest	10/05/2024				
11.	Date of issue of provisional list of prospective resolution applicants	15/05/2024				
12.	Last date for submission of objections to provisional list	20/05/2024				
13.	Date of issue of final list of prospective resolution applicants	29/05/2024				
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29/05/2024				
15.	Last date for submission of resolution plans	24/06/2024				
16.	Process email id to submit EOI	cirp.abl@gmail.com				

sd/-

JAI PRAKASH RAWAT
(RESOLUTION PROFESSIONAL)

IP Reg. No.: IBBI/IPA-001/IP-P-01969/2020-2021/13039
AFA No.: AA1/13039/02/200424/105661 Valid Upto 20-Apr-24
22-B, New Colony, Chandni Chowk, Jhotwara,
Jaipur, Rajasthan-302012
For Adarsh Buildestate Limited

Date: 20.04.2024
Place: Jaipur

*Form-G Timeline shall be subject to necessary approval from Hon'ble NCLT, Chandigarh Bench for extension of CIRP period in the matter.